Annexure-5

Name of the corporate debtor: Dunn Foods Private Limited; Date of commencement of liquidation: 06.02.2018; List of stakeholders as on: 05/03/2021 List of operational creditors (Government Dues)
(Amount in ₹)

	(runoute in v)														
SI.	Details of Claimant	Details of Claimant			ails of claim received	Details of claim admitted				Amount of	Amount of any	Amount	Amount of	Remarks,	
No		· · · · · · · · · · · · · · · · · · ·								contingent	mutual dues, that	of claim	claim under	if any	
	Department	Government	Identification No.	Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Whether lien /	% share in	claim	may be set off	rejected	verification	
				receipt		admitted		lien or attachment	attachment	total amount					
				1 .				pending disposal	removed?	of claims					
									(Yes/No)	admitted					
	Income Tax Department		Deputy Commissioner Income Tax Parwano	d			Government								
1		Central Government			22,49,67,923.00				_						
1					22,49,07,923.00	22,49,07,923.00	Ducs	<u> </u>		-					
	Central Excise and Employee State Insurance		Central Excise Department, Baddi and												
			Employee State Insurance Department,				Government								
2		Central Government	Shimla		1,37,815.00			-	-	-	-	-	-	-	
	Total				22,51,05,738.00	22,51,05,738.00									